

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **27th** day of **March**, 2018

Present :

Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Dr. Mrutyunjay Sarangi, Member-A

CCP/330/00170/2017
in
Original Application No.898 of 2017

Mahendra Pal aged about 62 years S/o Late Shri Jumman Singh, retired Postman under Senior Superintendent of Post Offices, Saharanpur Division, Saharanpur R/o Village : Badshahpur, (Pinjora), Post - Saharanpur, District Saharanpur (U.P.).

.....Applicant.

By Advocate – Shri S.K. Kushwaha

V E R S U S

Shri Shailendra Dashora, Deputy Director General in the office of D.G. (Posts), Dak Bhawan, Sansad Marg, New Delhi, the Disciplinary Authority.

.....Respondent.

By Advocate : Shri L.P. Tiwari

O R D E R

By Hon'ble Dr. Murtaza Ali, Member-J :

Learned counsel for the applicant submitted that order of this Tribunal dated 08.08.2017 passed in OA No.898 of

2017 has already been complied with and therefore he does not wish to press this contempt petition. As order dated 08.08.2017 has already been complied with, the contempt proceedings are liable to be dropped. Accordingly, contempt proceedings are dropped. Notice issued to the respondent is discharged.

Member-A

Member-J

RKM/